

Gazette of India dated the 4th July, 1986.

[Placed in Library. See No. LT—2775/86]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (i) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1986 published in Notification No. G.S.R. 378 in Gazette of India dated the 31st May, 1986.
- (ii) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1986 published in Notification No. G.S.R. 380 in Gazette of India dated the 31st May, 1986.
- (iii) The Indian Police Service (Pay) Second Amendment Rules, 1986 published in Notification No. G.S.R. 408 in Gazette of India dated the 7th June, 1986.
- (iv) The Indian Police Service (Pay) Amendment Rules, 1986 published in Notification No. G.S.R. 409 in Gazette of India dated the 7th June, 1986.
- (v) The All India Services (Leave) Amendment Rules, 1986 published in Notification No. G.S.R. 411 in Gazette of India dated the 7th June, 1986.
- (vi) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1986 published in Notification No. G.S.R. 412 in Gazette of India dated the 7th June, 1986.
- (vii) The Indian Police Service (Pay) Third Amendment Rules, 1986 published in Notification No. G.S.R. 480

in Gazette of India dated the 28th June, 1986.

- (viii) The All India Services (Study Leave) Amendment Regulations, 1986 published in Notification No. G.S.R. 496 in Gazette of India dated the 5th July, 1986.

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12.08 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Electricity (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 22nd July, 1986.”

INDIAN ELECTRICITY (AMENDMENT) BILL AS PASSED BY RAJYA SABHA

SECRETARY GENERAL : Sir, I lay on the Table the Indian Electricity (Amendment) Bill, 1986, as passed by Rajya Sabha.

12.09 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Twentieth Report

SHRI M. THAMBI DURAI (Dharam-puri) : I beg to present the Twentieth